

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO.
CA NO. CAA-03(PB)/2017

CORAM:

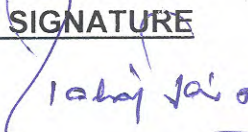
PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S.K. Mohapatra
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.05.2017

NAME OF THE COMPANY: Smita Global Pvt Ltd
and
Harshit Infratech Pvt Ltd

SECTION OF THE COMPANIES ACT: 230-232

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	PANKAJ	JAIN - ADV	- APPLICANTS	

9810026059.

ORDER

This is an application with a prayer for changing the date of meeting. In the order dated 28.03.2017 we have given the date of 15.05.2017. However, the order of first motion could be issued only on 17.04.2017 which is short of 30 days to the date of 15.05.2017. Accordingly, the interest of justice would be met if the date is shifted to 15.06.2017. We order accordingly. Let the meeting be now held on 15.06.2017. Rest of the details shall remain the same.

The application stands disposed of.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (TECHNICAL)

01.05.2017
Vineet